SHRI S. MAHANTY: Was it originally stipulated and also given in the press by the Government of Orissa that the Iron and Steel Factory was going to be established in Bonai?

SHRI T. T. KRISHNAMACHARI: May be, it is quite possible.

SHRI S. MAHANTY: I wanted a definite reply.

SHRI T. T. KRISHNAMACHARI: How could I be responsible for anything the Orissa Government says?

SHRI S. MAHANTY: Did not the State Government of Orissa intimate this matter to the Minister of Industry and Commerce?

SHRI T. T. KRISHNAMACHARI: The Government of Orissa is keen to have a factory. The Government of Madhya Pradesh is keen to have a factory. If we have the necessary money my colleague, the Minister for Production, would establish a factory in Orissa as well as in Madhya Pradesh.

SHRI O. SOBHANI: Will Government consider the case of Bastar before determining the site of the factory?

Shri T. T. Krishnamachari:
The question of determining the site of this factory is not entirely in the hands of the Ministers of the Government. It is in the hands of the experts who have to decide the location. There is also the overall consideration of incidental cost. If we establish a factory in Bihar, well, the overall cost would be only about 7 crores. If we establish the factory in Orissa it will be 11 crores, if we establish it in Madhya Pradesh it will be 14 crores, if we establish it in Bastar it may be 25 crores. These are the considerations which have to be determined.

## SINDRI FERTILISER FACTORY

\*66. Shri S. N. MAZUMDAR: Will the Minister for Production be pleased to state

- (a) whether it is a fact that the Sindri Fertiliser Factory was visited by a foreign expert on industrial relations;
- (b) if so, what is his name, nationality, qualifications and previous experience;
- (c) how far he was aware of the conditions of Indian industry and the life of Indian workers;
- (d) what advice the above specialist tendered to Government; and
- (e) whether Government will place a copy of his recommendations on the Table of the Council?

THE MI NISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) No.

(b) to (e). Do not arise.

## KOREAN GERM WARFARE

\*67. SHRI P. SUNDARAYYA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Report of the International Commission which investigated into the charges of germ warfare in Korea has been brought to the notice of the Government of India; and
- (b) whether the Government of India have taken any steps on the basis of this Report?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU):

- (a) Presumably the hon. Member is referring to the report by the Commission of International Association of Democratic Lawyers of which the Government are, of course, aware.
  - (b) No, Sir.

II A.M.

SHRI P. SUNDARAYYA: I don't mean the International Lawyers but the recent International Scientists Mission that went there and reported.